FILING UNDER CLAUSE (CA) OF SUB-REGULATION 2 OF THE CIRP REGULATIONS 2016NAME OF THE THE CORPORATE DEBTORIMP-POWERS LTDDATE OF COMEMNCEMENT OF CIRP29-03-2022LIST OF CREDITORS AS ON29-03-2022

			REC	CEIVED	DETAILS OF CLAIM ADMITTED				
SN	NAME OF AUTHORISED REPRESENTATIVE IF ANY	NAME OF WORKMAN	DATE OF RECEIPT	AMT CLAIMED		NATURE OF CLAIM	RELATED PARTY	VOTING % IF APPLICAB LE	AMOUNT OF CONTINGENT CLAIM
	0	0	00-01-1900	0.00	0.00	0	0	0%	0.00
0				0.00	0.00	0.00	0.00	0.00	0.00

AMT OF MUTUAL DUES THAT MAY BE SET OFF	CLAIM UNDER VERIFICATIO N	AMOUNT OF CLAIM NOT ADMITTED	REMARKS
0.00	0.00	0.00	0
0.00	0.00	0.00	